National Company Law Tribunal Allahabad Bench

CPNO. (IB) 120 1 ALD/ 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13 11.2017

NAME OF THE COMPANY: MIS Rang Sania Poly Pack Put Ltd vs. Uniward Sugaris Put Ltd.

SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of I & B Code of 2016

SI.	NO. <u>Name</u>	Designation	Representation Signature
<u>1.</u>	RAHUL AGARWAL	ADVONCTE	OPERATIONAL CREDIT-R & Shelhom
<u>2.</u>	SHUBHAM AGARWAR Amit Cupta	ADVOLATE	OPERATIONAL CREDITOR Shelham
	morcinply	PU	Respondent Cart Duffy

C.P. No. (IB) 120/ALD/2017

Advocate, Shri Shubham Agarwal, for the Operational Creditor. Shri Amit Gupta, PCS representing Corporate Debtor make payment giving Rs. 10,000/- to the Operational Creditor and already filed reply.

The Operational Creditor further files a rejoinder to the objection. A copy is received by the Corporate Debtor Company. The case is fixed for the argument.

The matter be listed on 29th November, 2017.

Date: 14/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)